

**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'SMC' BENCH, KOLKATA
[Before Shri J. Sudhakar Reddy, Hon'ble Accountant Member]**

**Corrigendum
In r/o I.T.A. No. 764/Kol/2019
Assessment Year: 2013-14**

Shyamali Ray.....Appellant
Flat No. 32
'Mukund', 3rd Floor
6/1/3/, Queens Park
Kolkata - 700 019
[PAN: ADHPR 4558 E]

Vs.

Income Tax Officer, Ward-45(4), Kolkata.....Respondent

Date of order : November 27th, 2019

O R D E R

Per J. Sudhakar Reddy, AM :-

I find that a mistake apparent on record has crept into the order of the Tribunal dt. November 4th, 2019, wherein the PAN No. of the assessee has been wrongly typed. This is a typographical error. The same is rectified as under as shall henceforth be read as under:-

Shyamali Ray.....Appellant
Flat No. 32
'Mukund', 3rd Floor
6/1/3/, Queens Park
Kolkata - 700 019
[PAN: ADHPR 4558 E]

2. Ordered accordingly.

Kolkata, the 27th day of November, 2019.

**Sd/-
[J. Sudhakar Reddy]
Accountant Member**

Dated : 27.11.2019
{SC SPS}

Copy of the order forwarded to:

1. Shyamali Ray

Flat No. 32

'Mukund', 3rd Floor

6/1/3/, Queens Park

Kolkata - 700 019

2. Income Tax Officer, Ward-45(4), Kolkata

3. CIT(A)-

4. CIT- ,

5. CIT(DR), Kolkata Benches, Kolkata.

} Sent through e-mail.

True copy

By order

Assistant Registrar
ITAT, Kolkata Benches